

**Central Administrative Tribunal Lucknow Bench Lucknow.**

**CCP No. 57/2003 in O.A. No. 142/1995**

This, the 12<sup>th</sup> day of May, 2008.

Hon'ble Shri M. Kanthaiah, Member (J)  
Hon'ble Sri Shailendra Pandey, Member (A)

Shiv Shanker son of late Gulab aged about 52 years resident of 538/1734, Yogi Nagar, Sitapur Road, Lucknow.

Applicant.

By Advocate: NOne

Versus

1. Mr. V.P. Singh Director , Postal Services, Lucknow Region Office- Off. Chief Post Master General, Lucknow.
2. Mr. A.S. Chauhan, Senior Superintendent of Post Offices, Lucknow.

Respondents.

By Advocate: Shri S.P.Singh.

**ORDER (ORAL)**

By Hon'ble Shri M. Kanthaiah, Member (J)

Shri S.P.Singh submits that they have filed Short Counter Affidavit alongwith copy of stay order passed in Writ Petition No. 1082 (SB) of 2003 under which the Hon'ble High Court granted stay order dated 13.8.2003 against the order dated 13.11.2002 passed by this Tribunal in O.A. No. 142/95 and also submits that the same has been continuing till date. When interim order has been granted by the Hon'ble Tribunal against the order dated 13.11.2002 passed by this Tribunal in Writ Petition No. 1082 (SB) of 2003 covered under SCR-1 and the same is still continued, there is no ground for continuing the contempt petition as such CCP is dismissed with liberty to the applicant to file fresh after disposal of the stay granted by the Hon'ble High Court., if necessary. Notices are discharged.

Member (A)

HLS/-

Member (J)

12-05-2008